

List of cases in which Electronic Service of process has taken place during the month of March 2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL									
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL									
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL									
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL									
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL									
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL									
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL									
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL									
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM/155/2024	25.01.2024	HEMANT KUMAR VS KAMAL BERI	RADHIKA ARORA	9953497978	aroraradhi ka3o@gmail.com	01.04.2024	

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			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM/418/2024	02.04.2024	PUNJAB NATIONAL BANK VS MS. ANAMIKA BHARTI AND ANOTHER	SANJAY ARORA	9871980045	sanjayk1908@gmail.com	08.04.2024
			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM/599/2024	16.12.2024	ARPIT PAPERS PVT. LTD VS N.S. CARD	JYOTI SHARMA	9310250694	Jyoti.law81@gmail.com	08.04.2024
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL								
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	OMP (COMM)	CS (COMM)200	05-02-2024	Ramesh Brij Lal Santani Vs Virender Kumar Jain	Pawan Kumar Mittal(P),	9873938816	mittalpk08@gmail.com	11.03.2024
			310	CS (COMM)	CS (COMM)241	15-02-2024	Reynobond India Vs Hsk Infra Pvt Ltd	Mehul Tomar(P),	9910972121	mehinn78@gmail.com	11.03.2024
			310	OMP (COMM)	CS (COMM)311	28-02-2024	STATE BANK OF INDIA Vs RAJESH PANDEY	VARUN CHANDIO K(P),	9818365119	VARUNCHANDIOK@GMAIL.COM	11.03.2024
			310	CS (COMM)	CS (COMM)292	24-08-2021	R H PRASAD AND COMPANY PVT LTD Vs AGROCORP LANDBASE PVT LTD AND ANR	Gaurav Kochhar	9810940055	gauravjuri17@gmail.com	11.03.2024
			310	CS (COMM)	OMP (I) (COMM)	20-01-2024	Hdfc Bank Ltd Vs Sazid Khan	ANISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	14.03.2024
			310	CS (COMM)	OMP (I) (COMM)	06-03-2024	Tata Motors Finance Ltd Vs Pepfuels Technologies Pvt Ltd 9068	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	14.03.2024

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			310	CS (COMM)	OMP (I) (COMM)	06-03-2024	Tata Motors Finance Ltd Vs Pepfuels Technologies Pvt Ltd 8860	MAYANK MAHAJAN(P),	9873347331	mayank_mahajan05@yahoo.com	14.03.2024
			310	CS (COMM)	OMP (I) (COMM)	06-03-2024	Tata Motors Finance Ltd Vs Pepfuels Technologies Pvt Ltd 9786	MAYANK MAHAJAN(P),	9873347332	mayank_mahajan05@yahoo.com	14.03.2024
			310	CS (COMM)	CS (COMM)/71	10-01-2024	Rohit Mathur Vs M/S BISHA DEVELOPERS PVT.LTD	VUVAJ BISHASETH(P),	8826893759	VIKRAMETHLAWFIRM@GMAIL.COM	15.03.2024
			310	CS (COMM)	CS (COMM)/18	08-02-2019	LATA RANI GUPTA SUPER INDUSTRIES AND ORS.	Ashish Vs Goel	9873807100	advashishgoel@gmail.com	18.03.2024
			310	CS (COMM)	CS (COMM)/45	26-11-2018	RAM AVTAR GUPTA SUPER INDUSTRIES AND ANR.	Ashish Vs Goel	9873807100	advashishgoel@gmail.com	18.03.2024
			310	CS (COMM)	OMP (I) (COMM)	04-03-2024	Hdfc Bank Ltd Vs Mustakim Islam	ANISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	19.03.2024
			310	CS (COMM)	OMP (I) (COMM)	15-03-2024	Tata Motors Finance Ltd Vs Reliable Infra Tech 4940	MAYANK MAHAJAN(P),	9873347332	mayank_mahajan05@yahoo.com	19.03.2024
			310	CS (COMM)	CS (COMM)/34	07-03-2024	M/s Agrico Organics Vs M/s Pax Chemicals Limited And Ors	Kunal Madan(P),	9717468652	Kunalmadan@kmalanoffice.com	22.03.2024
			310	CS (COMM)	CS (COMM)/27	21-02-2024	Mohit Bhatia Vs Laxmi Chand Jain	Ashok Goel(P),	9873815146	jp@ashoklaw.com	22.03.2024

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			310	CS (COMM)	CS (COMM)/344	11-03-2024	M/s Beauty Art Prints India Pvt Ltd Vs M/s Zaopoi Infotech Pvt Ltd	Bharat Prakash(P)	9268300000	bharat.guptarkco@gmail.com	22.03.2024
			310	CS (COMM)	CS (COMM)/344	11-03-2024	M/s Shakti Trading Co Vs M/s Boutique Spirits Pvt Ltd	Pankaj Kumar Verma(P),	9910878747	-	22.03.2024
			310	CS (COMM)	OMP (COMM.)	26-03-2024	Balbir Singh Tyagi and ors Vs Yogesh Bansal and anr. ors	Balbir Singh Tyagi and ors Vs Yogesh Bansal and anr	Deepak Dahiya(P),	R9711170446	30.03.2024
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	OMP (I) COMM	141/2024	04.03.2024	HDFC BANK LTD. V/S SANJAY BANSAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@GMAIL.COM	23.03.2024
			401	OMP (I) COMM	188/2024	15.03.2024	TATA MOTORS FINANCE LTD. V/S VISHESH DUBEY	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN95@YAHOO.COM	21.03.2024
			401	OMP (I) COMM	189/2024	15.03.2024	TATA MOTORS FINANCE LTD. V/S MOHD. JAVED	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN95@YAHOO.COM	21.03.2024
			401	OMP COMM	22/2024	16.03.2024	BKC GARMENTS V/S UGRO CAPITAL LTD.	PIYUSH PAHUJA	8860459079	ADVPIYUSHPAHUJA91@GMAIL.COM	26.03.2024
			401	OMP (I) COMM	155/2024	06.03.2024	TATA MOTORS FINANCE LTD. V/S PEPFUELS TECHNOLOGIES PVT.LTD.	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN95@YAHOO.COM	11.03.2024
			401	EXECUTION COMM	597/2023	14.12.2023	METAL FORGINGS PVT. LTD. V/S M/S SHREE JI GENERATORS SPARES & ORS	UDIT KUMRA	9899900345	UDITKUMRA@GMAIL.COM	26.03.2024

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			401	CS COMM	263/2024	19.02.2024	STATE BANK OF INDIA V/S M/S AMAN ENTERPRISES	ASHOK KR. BAHL	9810019614	BAHL.ASSOCIATES1995@GMAIL.COM	21.03.2024	
			401	CS COMM	2117/2022	06.09.2022	ICICI BANK V/S KRISHAN SINGH	RAJEEV SAGAR	9810021846	SAGARANDSAGARAWOFFICE@LIVE.COM	26.03.2024	
			401	CS COMM	251/2024	16.02.2024	M/S LMC ENTERPRISES PVT. LTD V/S SHRI BAL KRISHAN BHUTANI	MUKESH RANJAN	9811756351	MUKESHANANADVOCATE@GMAIL.COM	19.03.2024	
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL									
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	CS	cs(comm)/761/23	11-10-2023	RajKripal Exim P (Ltd) Vs. M/s Devashish Traders	Anil Kumar	810027839	anil.khawar@gmail.com	17-02-2024	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	852/2023	17.11.2023	KAUSHALYA GOYAL VS. SECRET MERMAID BAR AND LOUNGE PVT. LTD	JAGRITI JAIN	8527506427	inlegalgroup@gmail.com	14.02.2024	
				CS COMM	195/2024	26.02.2024	ZION INTERNATIONAL FOOD INGREDIENTS P LTD VS SUNEETA PAL	NIKITA GUPTA	9711894248	ADVNIKITAGUPTA@GMAIL.COM	11.03.2024	
				CS COMM	722/2024	27.09.2023	M/S KWALITY POLYTHREADS P LTD V/S RISHI	KAPUR ASSOCIATES	9811166800	ASHISHKAPURO7@GMAIL.COM	27.03.2024	
				CS COMM	177/2024	19.02.2024	ANIL ARORA VS MADHUI SETHI	DEEPAK VOHRA	9810538000	ADVODEEPAK@GMAIL.COM	28.02.2024	

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				CS COMM	187/2024	21.02.2024	SUDHIR BHARAT GUPTA VS SUKHPRIT SINGH	ASUTOSH LOHIA	9810120000	ALOHIAADV@GMAIL.COM	26.02.2024	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	RECOVERY	CS (COMM) 42/2024	18-01-2024	SAROAGI SUPER SALES Vs BINOD KR. CHAURSIYA	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	29-01-2024	
				RECOVERY	CS (COMM) 102/2024	27-01-2023	ICICI BANK Vs AKHIL	RAHUL CHAUHAN	011-43565357	INFOR@AUALEGAL@GMAIL.COM	45353	
				RECOVERY	CS (COMM) 36/2024	15-01-2024	COMPAS ACTIWEAR Vs GOPAL BHATIA	ANKIT PRACHAR	8802310640	NOT MENTIONED	20-01-2024	
				RECOVERY	CS (COMM) 243/2023	45568	AUTOVIKAS SALES Vs AVINASH RAI	YOMESH DUTT. SHARMA	9810910048	NOT MENTIONED	25-01-2024	
				RECOVERY	CS (COMM) 68/2024	25-01-2024	CANARA BANK Vs SSW ENTERPRICES	SUMIT VIRMANI	9873245548	SUMIT.VIRMANI@GMAIL.COM	21-02-2024	
				RECOVERY	CS (COMM) 883/2024	45028	SBI Vs BIMLA	ASHOK KUMAR BAHL	9810019614	BAHLASSOSIATES1995@GMAIL.COM	45629	
				RECOVERY	CS (COMM) 280/2024	22-03-2023	GANGA SALES CORPORATION Vs PRATEEK DAS	SAMEER DEWAN	9810134864	SAMEERDEWAN123@REDIFMAIL	17-02-2024	
				RECOVERY	CS (COMM) 911/2023	14-12-2023	M/S DAIMAMS. AND CO. Vs BHUPINDER SINGH NEGI	MS. DEEPIKA	98911105501	ADVOCATEDEEPIKA85@GMAIL.COM	17-02-2024	

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24	MS. ANURADHA BHARDWAJ, JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/33/2024	20.01.2024	Gabion Technologies India Pvt Ltd Vs Dhatarwal Construction Company Pvt Ltd Through Its Director	DINESH YADAV	9811194067	ADV.DINESH82@GMAIL.COM	01.03.2024	
			6, New Court Block-I	Commercial	CS (COMM)102/2024	01.03.2024	Biorx Venture Advisors Pvt Ltd Vs Gls Pharma Limited	PUNEET KUMAR AGARWAL	9899227290	PUNEET@SINHAPARTNERS.COM	01.03.2024	
			6, New Court Block-I	Commercial	CS(COMM)101/24	01.03.2024	NLMK INDIA SERVICE VS DESHMUKH LEAD	RACHIT DEVGUN	9810654154	RACHITDEVGUN@GMAIL.COM	01.03.2024	
			6, New Court Block-I	Commercial	OMP (COMM.)/6/2024	03.02.2024	Sukam Power Systems Ltd Vs Hdfc Bank Limited	BANIBRAR	NOT PROVIDED	ADV.BANIBRAR@GMAIL.COM	02.03.2024	
			6, New Court Block-I	Commercial	CS(COMM)109/24	04.03.2024	MMKP DHAN SANCHAY VS HIMANSHU SHARMA	FAHAD KHAN	NOT PROVIDED	NOT PROVIDED	04.03.2024	
			6, New Court Block-I	Commercial	CS(COMM)108/24	04.03.2024	MAX HEALTHCARE VS DEEPAK CHAUDHARY	VIJAY KUMAR SHARMA	9312274280	VIJAYKSHARMAADV@YAHOO.CO.IN	04.03.2024	
			6, New Court Block-I	Commercial	CS(COMM)106/24	04.03.2024	MAX HEALTHCARE VS PREMVATI	VIJAY KUMAR SHARMA	9312274280	VIJAYKSHARMAADV@YAHOO.CO.IN	04.03.2024	
			6, New Court Block-I	Commercial	CS(COMM)107/24	04.03.2024	MAX HEALTHCARE VS SUSHILA	VIJAY KUMAR SHARMA	9312274280	VIJAYKSHARMAADV@YAHOO.CO.IN	04.03.2024	
			6, New Court Block-I	Commercial	OMP(COMM)10/2024	04.03.2024	CLOUDATIX BIZ INDIA VENTURE VS PAWAN HANS LTD	ONKARNATH	9811600550	ADV.ONKARNATH@GMAIL.COM	04.03.2024	

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			6, New Court Block-I	Commercial	EX(COMM)24/2024	04.03.2024	NIKE INNOVATE VS TRACKING SHOES	S.K.BANSAL	9650682982	RISHI@UNITEDAN.COM	04.03.2024
			6, New Court Block-I	Commercial	CS(COMM)110/24	04.03.2024	LOREAL SA VS POOJABEN ARUNKUMAR	S.K.BANSAL	9650682982	RISHI@UNITEDAN.COM	05.03.2024
			6, New Court Block-I	Commercial	CS(COMM)112/24	06.03.2024	STATE BANK OF INDIA VS BHAGWAN SAHAY	PRATAP SAHLUWA LIA	9810129836	INDIAPAGES@GMAIL.COM	06.03.2024
			6, New Court Block-I	Commercial	CS(COMM)116/24	06.03.2024	CYBER MEDIA RESEARCH VS EXEMPLAR ACADEMY OF BEAUTY	LALIT KUMAR MAHESH WARI	9911665826	MMLEGAL55@GMAIL.COM	06.03.2024
			6, New Court Block-I	Commercial	CS (COMM)30/2024	16.01.2024	Ofb Tech Private Limited Vs Siddaramaiah And Co	PRATEEK JAIN	9717521893	PRATEEKJAIN.ADV@GMAIL.COM	06.03.2024
			6, New Court Block-I	Commercial	CS (COMM)/336/2021	01.10.2021	SOUTH DELHI MUNICIPAL CORPORATION Vs SH. AGGARWAL	PRADUMAN KUMAR SH. AGGARWAL	9313170405	PRADUMANHUF@GMAIL.COM	06.03.2024
			6, New Court Block-I	Commercial	CS (COMM)/80/2024	13.02.2024	Uco Bank Vs Parveen Kanwar	ABHAY KUMAR BHARDWAJ	9810487503	ABHAYADVOCATE@YAHOO.COM	07.03.2024
			6, New Court Block-I	Commercial	CS(COMM)136/24	11.03.2024	STATE BANK OF INDIA VS JAI PRAKASH	K.K.SINGH	9810343732	KSINGH1123@REDIFFMAIL.COM	11.03.2024
			6, New Court Block-I	Commercial	CS(COMM)137/24	11.03.2024	STATE BANK OF INDIA VS RAVINDER KUMAR	K.K.SINGH	9810343732	KSINGH1123@REDIFFMAIL.COM	11.03.2024

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			6, New Court Block-I	Commercial	EX(COMM) 27/2024	11.03.2024	PERNOD RICHARD INDIA VS BROOKS MAGAZINE	SHRISTHI DHOUNDI VS YAL	9910634753	S.DHOUNDIYAL@SAIKRISHNAASSOCIATES.COM	11.03.2024	
			6, New Court Block-I	Commercial	OMP(I) (COMM) 526/2024	15.03.2024	Dhara Motor Finance Ltd Vs Vira Infratech	K.J.KYAD AV	9999855157	ADVJITEN DERAYADA V2017@GMAIL.COM	15.03.2024	
			6, New Court Block-I	Commercial	CS (COMM)/132/2024	15.03.2024	M/S LOREAL SA Vs Sakhiya Bhavnaben Dalsukhbhai	S.K.BANSAL	9650682982	RISHI@UNITEDAN DUNITED.COM	15.03.2024	
			6, New Court Block-I	Commercial	CS (COMM)/118/2024	07.03.2024	Max Healthcare Institute Ltd Vs Maxaid Hospital Private Limited	RAUNAQ KAMATH	NOT PROVIDED	OFFICE.IRA@LAW	19.03.2024	
			6, New Court Block-I	Commercial	OMP(COMM) 13/2024	20.03.2024	Bharat Lalwani Vs Garima Kumar	AMIT DHALL	9811920714	AMITDHALL@YAHOO.CO.IN	20.03.2024	
			6, New Court Block-I	Commercial	CS(COMM) 146/24	26.03.2024	STATE BANK OF INDIA VS MADASIR AHMAD SHEIKH	SHIV KUMAR TYAGI	9811059032	SHIVKTYAGI@GMAIL.COM	26.03.2024	
25	SH. SANDEEP YADAV	South	NIL									
26	SH. RAJEEV BANSAL/SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	CS (COMM)/358/2022	03-06-2022	M/S SWASTIK POLYVINYLS PVT. LTD. Vs GABION TECHNOLOGY INDIA PVT. LTD. AND ORS.	RAHUL SHARMA	9811339930	NOT AVAILABE	13-03-2024	
			29, New Court Block-II	Commercial	CS (COMM)/529/2023	19-09-2023	ITC LIMITED Vs SAKHUJA SONS THROUGH ITS PROPRIETOR YOGESH SAKHUJA	KAPIL MSKHER	9891072729	anilkher@gmail.com	18-03-2024	

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			29, New Court Block-II	Commercial	CS (COMM)/241/2022	18-04-2022	M/S. GRAM SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED VS M/S. TRIPLE MMM LOGYSMART PRIVATE	SUNIL KUMAR VERMA	8076881188	saassociate.delegle@gmail.com	19-03-2024	
			29, New Court Block-II	Commercial	CS (COMM)/144/2024	23-03-2024	Bina Agarwal Vs Ekta Sharma	Ashu Arora	9910800124	ASHUARORA@GMAIL.COM	23-03-2024	
			29, New Court Block-II	Commercial	CS (COMM)/504/2023	28-08-2023	ICICI BANK VS ALOK MISHRA	CHEETNA	9599561409	anilganjha@gmail.com	28-03-2024	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL									
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL									
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/1066/22	13.10.22	SBI SHERIN V. VS. AMIT KUMAR SINGH	N/A	N/A	N/A	04.03.2024	
					CS/COMM/114/24	20.02.24	IDBI BANK VS SHUBHAM	SAKSHAM MITTAL	N/A	N/A	04.03.2024	
					CS/COMM/108/24	16.02.24	M/S FREIGHT VS. NITYA VAISHVANI SINGH	ARVIND KUMAR SINGH	N/A	N/A	04.03.2024	
					CS/COMM/380/2023	21.04.23	TCI EXPRESS VS. PARAMOUNT WATER	SUMAN JYOTI KHATIAN	N/A	N/A	04.03.2024	

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36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL									
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		101	CS COMM	68/2024	23-02-2024	TECHTRENOSOLUTIONS PVT. LTD. V/S NEXTRA ONLINE SERVICES PVT. LTD.	SANKET GUPTA	8447715266	sanket1983@gmail.com	04-03-2024	
			101	CS COMM	50/2024	05-02-2024	YES BANK LTD. V/S LAUNCHPAD MEDIA AND COMMUNICATIONS	VIKAS FOMAR	9958002005	ilp@ilp.co.in	05-03-2024	
			101	CS COMM	36/2024	27-01-2024	AGGARWAL TRADING V/S SURYA ROSHNI LTD.	DEEPAK TYAGI	9871640707	maitrelawfirm23@gmail.com	11-03-2024	
			101	CS COMM	46/2024	01-02-2024	PUNJAB NATIONAL BANK V/S SHORYA PRINTS	DEOKANT TRIPATHI	9711332383	deokanttripathi2@gmail.com	12-03-2024	
			101	OMP(I) COMM	11/2024	06-03-2024	INSTAINDIA TELESERVICES V/S NORTHERN RAILWAY	DEEPAK BHARDWAS	9810662291	deepak-bhardwaj@gmail.com	12-03-2024	
			101	CS COMM	457/2023	22-12-2023	EUROMAX INTERNATIONAL VS M ENGINEERS ANR	AJAY KUMAR KPORWAL	9810776511	AKP927870@GMAIL.COM	15-03-2024	
			101	CS COMM	447/2023	15-12-2023	VIKAS GOSAL VS MONIKA KHATTAR	ASHISH VADAV & VISHWAJ EET	9311668810	AMBARILAWASSOCIATES@GMAIL.COM	22-03-2024	
			101	CS COMM	95/2023	09-03-2023	CANARA BANK SYNDICATE BANK VS U A FASHION	VINOD EPAL	989999652	VINODPAL1800@GMAIL.COM	22-03-2024	

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			101	CS COMM	73/2024		ONSITE RENTALS SERVICES PVT. LTD. VS THOT MEDIA PVT. LTD.	PAVNESH MOHAN	9650197608		26-03-2024
			101	CS COMM	74/2024		ONSITE RENTALS SERVICES PVT. LTD. VS SCOOP BRAND HOLDING PVT. LTD.	PAVNESH MOHAN	9650197608		26-03-2024
			101	CS COMM	30/2024	16-01-2024	PUNJAB SIND BANK V/S SAMAKSH HEALTH SOLUTIONS	GIRISH VERMA M/S	9811135305	legal.gva@gmail.com	30-03-2024
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL) 01	NORTH-EAST	201, New Building KKD	CS (COMM)	4/2024	08.01.2024	SANJU MISHRA SURAJ SHARMA	RAVINDR VSA PANDEY	9818911936	rkpandey161@gmail.com	18.03.2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM.)53/2021	09/11/2021	PUNJAB NATIONAL BANK VS. MR. SURJEET SINGH	S.K. TANWAR	9711179215	SKTANWAR@GMAIL.COM	04/03/2024
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM.)26/2024	10/01/2024	M/S ADINATH TEXTILES VS. M/S FASHION IMPEX	SUNIL KUMAR	9811028518	SUNILADV20@GMAIL.COM	07/03/2024
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM.)111/2024	08/02/2024	PUNJAB NATIONAL BANK VS. VINAY TIWARI PROP. OF DHRUV ENTERPRISES	S.K. TANWAR	9711179215	SKTANWAR@GMAIL.COM	14/03/2024
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM.)427/2022	12/07/2022	NAVE BHARAT ENTERPRISES VS. M/S LAXMINARAYAN FINSOL PVT LTD.	S.K. TANWAR	9711179215	SKTANWAR@GMAIL.COM	18/03/2024
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM.)643/2022	19/11/2022	CENTRAL BANK OF INDIA VS. M/S H.T. HARDWARE	KSRANOT		KSRANOTADV@GMAIL.COM	26/03/2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process of
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		ROOM NO-57i	COMMERCIAL CIVIL	CS COMM 150/2024	28-02-2024	Sonu Jain Vs Avdhesh Kumar Kaushik	Piyush Katyal	8700925528	piyushkatyal98C@gmail.com	12.03.2024
			ROOM NO-57i	COMMERCIAL CIVIL	CS COMM 544/2023	27-10-2023	JINDAL POLYWRAPV/S SAMBHAV TARPULINS	SHRESHT H JAIN	9871206484	shreshth.iaw@gmail.com	14.03.2024
			ROOM NO-57i	COMMERCIAL CIVIL	EX COMM 29/2024	20-02-2024	Jaffcon Enterprises Vs Laxmi Enterprises	Mohd Shuaib Khan	9711876418	mohdshuaibkhan007@gmail.com	16.03.2024
41	SH. SURENDER S. RATHI		NIL								
42	SH. REETESH SINGH		NIL								
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	NIL								

